

HIGH COURT OF CHHATTISGARH, BILASPUR



Order Sheet

**Cr.M.P. No. 65 of 2015**

Lala @ Daneshwar **Versus** State of Chhattisgarh

|            |   |
|------------|---|
|            |   |
| 11/12/2020 | <p>Mr. Mirza Hafeez Baig, counsel for the petitioner.</p> <p>Mr. Animesh Tiwari, Dy. Advocate General for the State / respondent.</p> <p>Arguments heard.</p> <p>Reserved for order.</p> <p style="text-align: right;">Sd/-<br/>(Sanjay K. Agrawal)<br/>Judge</p> |
| D/-        |   |

